

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.04-IA/719(AHM)2024
in
C.P.(IB)/109(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

ELATE INVESTMENT AND HOLDINGS PRIVATE LIMITED

.....Applicant

Vs

TAKSHASHILA PROJECTS PRIVATE LIMITED

.....Respondent

Order delivered on 03/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Ms. Kiran Shah, PCA

For the Respondent

: Mr. Jaimin Dave, Adv.a.w. Ms. Hirva Dave, Adv.

ORDER

The connected main matter is coming up for hearing on 17.05.2024.

Re-list along with on 17.05.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)